

16

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 125/BB/ 2017	-	For hearing	Rule-6 of IB	Next Radio Ltd. Vs Samruddhi Realty Ltd.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

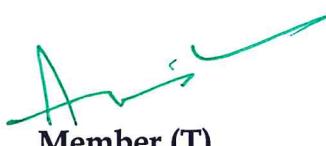
SIGNATURE

Nikhil K
9845337316. PETITIONER. 

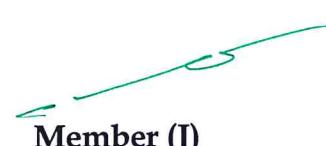
MARUTHI B.K
9611127608 Corporate Debtor 

ORDER

Counsel for Operational Creditor is present. Shri Dilip Kumar IS, has filed vakalat for Corporate Debtor. For filing objections, list it on 07.03.2018.



Member (T)



Member (J)